

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2024**

Sl. No.	Nature	Opening balance as on 01.12.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.12.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	39	0	1		1			1	1	39	1
2	WA	201	76			76			79	79	198	
3	WPC	11052	444	7	50	501	1		387	388	11165	68
4	WPL	1213	19			19			10	10	1222	3
5	WPS	16687	700	13		713	50		800	850	16550	187
6	WPT	750	7	2		9	1		12	13	746	1
7	WPCR	91	43			43			35	35	99	
8	WPPIL	117	10			10			7	7	120	1
9	WP 227	1774	97	2		99	2		77	79	1794	2
10	WPHC	0	0			0			0	0	0	
A	TOTAL (1 to 10)	31924	1396	25	50	1471	54	0	1408	1462	31933	263
1	FA	2965	22	2		24	2		48	50	2939	34
2	FAM	257	2			2			6	6	253	2
3	FA(MAT)	759	31	3		34			14	14	779	
4	SA	6389	52	7		59	8		24	32	6416	17
5	MA	429	10	2		12			16	16	425	3
2	MAC	9946	203	16		219	4		104	108	10057	55
7	CR	249	16	2		18			12	12	255	1
8	MCC	554	79	2		81	1		86	87	548	1
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	11	0			0			0	0	11	
11	EP	12	0			0			0	0	12	
12	TPC	68	18			18	1		19	20	66	
13	CONT	689	103	2		105	2		129	131	663	1
14	ITA	0	0			0			0	0	0	
15	ARBA	256	0	1		1			5	5	252	
16	ARBAP	12	0			0				0	12	
17	ARBR	32	0	7		7			5	5	34	
18	TAXC	398	6	3		9	1		26	27	380	4
19	REVP	179	12	1		13	1		17	18	174	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23208	554	48	0	602	20	0	511	531	23279	118
TOTAL (A+B)		55132	1950	73	50	2073	74	0	1919	1993	55212	381
MAIN CRIMINAL CASES												
1	CRREF	1	1			1			1	1	1	
2	CRA	14707	136	3		139			198	198	14648	72
3	CRR	5597	127	1		128			171	171	5554	83
4	MCRC	744	677	1		678	1		709	710	712	
5	MCRCA u/s 482 B.N.S.S.	33	109	1		110	1		102	103	40	
6	CONTR	2	0	0		0			0	0	2	
7	CRMP	4276	271	4		275	3		239	242	4309	7
8	TPCR	12	9			9			8	8	13	
9	ACQA	3818	42	3		45			49	49	3814	36
C	TOTAL (1 to 9)	29190	1372	13	0	1385	5	0	1477	1482	29093	198
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		84322	3322	86	50	3458	79	0	3396	3475	84305	579
PENDENCY INCREASE/ DECREASE		84322	DECREASE (-17)								84305	

Over 5 Years Pendency as on 01.12.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Tendency as on 31.12.2024	Over 5 Years Decrease Pendency during the month
23481	46	579	22948	-533

(KHILAWAN RAM RIGRI)
REGISTRAR (JUDICIAL)